

This was purely to meet the professional needs and requirements. There was no intention whatsoever to suppress the views expressed by anyone and there was no question of any censorship.

The Government's policy in regard to broadcast/telecast of views of the Opposition Parties is for the media to present a fair and balanced flow of information including contrasting views without advocating any opinion or ideology of its own and to maintain a non-partisan, and fair approach in the treatment of news and other programmes.

Supply of coal by the Civil Supplies Deptt. to Small Scale Units in Delhi

*8. SHRIMATI PRATIBHA SINGH:
SHRIMATI SUSHILA SHAN-
KAR ADIVAREKAR:

Will the Minister of ENERGY, IRRIGATION AND COAL be pleased to state:

(a) what criteria has been laid down by the Civil Supplies Department of the Delhi Administration for supply of coal to Small Scale Industrial Units to meet their requirements; and

(b) whether the criteria differentiates between various categories of small scale units or between old and new units; and if so, what are the reasons for such differentiation?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) Coal supply quota for small scale industrial units is fixed on the basis of their actual consumption of coal in the past.

(b) No differentiation between consumer of various categories is made. Actual consumption is the only criterion used for the allocation of coal quota.

मतदाताओं की सूचियों में से गायब नामों के सम्बन्ध में शिकायतें

*9. श्री जगदीश प्रसाद माथुर :
श्री हरी शंकर भामड़ा :
श्री सुन्दर सिंह भंडारी :

क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) लोक सभा के चुनावों के लिए मतदाता सूचियों में से मतदाताओं के नाम गायब होने अथवा हिंदी की सूचियों में नाम मौजूद होने लेकिन अंग्रेजी की सूचियों में गायब होने की कुल कितनी शिकायतें निर्वाचन आयोग को प्राप्त हुई हैं ;

(ख) इन शिकायतों के अनुसार मतदाता सूचियों से कुल कितने मतदाताओं के नाम काट दिये जाने का आरोप है ; और

(ग) इस संबंध में प्राप्त हुई शिकायतों के प्रति सरकार की क्या प्रतिक्रिया है और सरकार इस बारे में क्या कार्यवाही करने का विचार रखती है ?

†[Complaints regarding missing names from the electoral rolls]

*9. SHR JAGDISH PRASAD
MATHUR;
SHRI HARI SHANKAR
BHABHRA;
SHRI SUNDER SINGH
BHANDARI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the total number of complaints received by the Election Commission regarding missing names of voters from the electoral rolls for elections to

†[] English translation.